the leakage came to notice, and I may add for the information of the House that fairly extensive repairs have been undertaken, and we hope that the damage will be completely set right.

SHRI V. K. DHAGE: Has any contract been given to any engineer to plug these leakages?

SHRI HUMAYUN KABIR: This has been examined by a body of experts of the Union Department of Archaeology, who had the advantage of the advice of the Bombay P. W. D. including the Chief Engineer, and the following decisions have been taken, namely, that the gunite-layer should be removed, that the rock terrace should be pressure-grouted and that a layer of concrete mixed with waterproof medium should be laid on the whole surface.

SHRI V. K. DHAGE: Is it a fact that a firm of engineers offered to carry out the repairs in order to stop the 'damage that is taking place because of the leakage?

SHRI HUMAYUN KABIR: Sir, the work is being carried out, as I said, and in such cases, in the case of archaeological monuments, we do not give any contract—if we can help it—to any firm of contractors.

DR. R. P. DUBE: What was the extent of damage?

SHRI HUMAYUN KABIR: It is difficult to say what is the extent of damage in such cases. Water was leaking and as soon as it was noticed, measures were taken to stop the leakage.

DISCONTINUANCE OF -303 BULLETS

•500. SHRI DAHYABHAI V. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have issued instructions to the Central Reserve Police and have also advised the State Governments to discontinue the use of .303 bullets; and

(b) if so, when?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The Government of India advised the State Governments that when a resort to firing by the police for the dispersal of unlawful assemblies became unavoidable, '410 muskets might be used in place of '303 rifles. No instructions were issued to the Central Reserve Police in view of the special nature of the duties performed by them.

SHRI DAHYABHAI V. PATEL: Sir, I should like to know when the instructions were issued to the State Governments, whether it was before the shooting in 1956 or afterwards.

SHRI GOVIND BALLABH PANT: I think some time in 1956.

SHRI BHUPESH GUPTA: Before the shooting in 1956, or after, was the question.

SHRI GOVIND BALLABH PANT: Well, I do not exactly remember when there was any particular sort of shooting in 1956.

SHRI JASWANT SINGH: What is the reason for the changeover from •303 bore to -410 bore? I understand formerly they were using -303 rifles and now I understand that they have changed over to -410 muskets. What is the reason for this changeover?

SHRI GOVIND BALLABH PANT: Musket shooting is less dangerous than rifle shooting.

SHRI DAHYABHAI V. PATEL: I should like to know whether the instructions to stop the use of -303 bullets were given after the shooting on the 8th of August in Ahmedabad where the scalps of youths were blown off?

SHRI GOVIND BALLABH PANT: Well, I do not follow all the different parts of the question, nor do I admit that all that has been stated is correct, but no instructions were issued after the 8th of August.

SHEI V. PRASAD RAO: Can the [Home Minister assure us that no 303 rifles will be used and only muskets will be used? Also may I know whether any instructions have been issued that shooting should be directed to only below the knees as far as possible?

SHRI GOVIND BALLABH PANT: I think this question has been answered j in this House on a number of occa- j sions. The Government has advised j the States that so far as possible, only j these muskets should be used and not rifles and also that shooting should lie

SHRI V. PRASAD RAO: Can we only advise?

low, even when unavoidable.

SHRI GOVIND BALLABH PANT: Yes, it is entirely within the jurisdiction of the State Government.

SHRI DAHYABHAI V. PATEL: May I know whether 303 bullets were used or not used in the recent shooting in August 1958?

SHRI GOVIND BALLABH PANT: I have no specific information about this particular incident.

SHRI BHUPESH GUPTA: Have the Government changed the Police Code in conformity with even this little concession so that we may know how we shall be killed?

SHRI GOVIND BALLABH PANT: The Police Codes are maintained by different States and effort is being made *to* have a sort of model Code which might be circulated to all the States for their guidance.

DR. P. C. MITRA: May I know whether '303 bullets were used in the Dum-Dum . . .

MR. CHAIRMAN: We do not know much about these things.

SHRI V. PRASAD RAO: Were instructions issued or only advice given to the States?

MR. CHAIRMAN: Only advice.

ब्रिटेन के उद्योगपतियों द्वारा पिन्न म्राइरन तथा श्राइरन म्रोर की खरीद

*५०१. श्री नसाव सिंह चौहान : वया इस्पात, खान श्रीर ईंधन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि ब्रिटेन के कुछ उद्योगपित भारत से पिग श्राइरन तथा ब्राइरन ब्रोर खरीदने के सम्बन्ध में बातचीत कर रहे हैं; श्रीर
- (स) यदि हां, तो इन वस्तुओं की कब तक तथा कितनी मात्रा में खरीदे जाने की संभावना है ?

t [Purchase of Pig Iron and Iron Ore by British Industrialists

*501. SHRI NAWAB SINGH CHAUHAN: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

- (a) whether it is a fact that a few British industrialists are negotiating to purchase pig iron and iron ore from India; and
- (b) if so, by when and in what quantities these commodities are likely to be purchased?]

इस्पात, खाम श्रीर ईश्वन मंत्री (सरदार स्वर्ण सिंह): (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

t [THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) No, Sir.

(b) Does not arise.]

श्री नवास सिंह चौहान: क्या यह जो पिग आइरन हिन्दुस्तान में निकल रहा है वह यहां की आवश्यकता से अधिक हैं, श्रीर अगर हां तो क्या सरकार उसको कहीं

†[] English translation